©
കേരള സർക്കാർ
Government of Kerala
2019

Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസററ്

KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

PUBLISHED BY AUTHORITY

വാല്യം 8 Vol. VIII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2019 ജൂലൈ 2 2nd July 2019 1194 മിഥുനം 17 17th Mithunam 1194 1941 ആഷാഢം 11 11th Ashadha 1941	നമ്പർ No. 27

PART III

Stores Purchase

Forest Department

ദർഘാസ് പരസ്യം

നമ്പർ ബി-480/2019. 2019 മേയ് 27.

കാലടി പ്രകൃതി പഠന കേന്ദ്രം ഡിവിഷന് കീഴിലുള്ള കപ്രിക്കാട് ആഭയാരണ്യം ആനക്യാമ്പിൽ പാർപ്പിച്ചിട്ടുള്ള ആനകൾക്കും കപ്രിക്കാട് മിനി സൂവിലെ മ്ലാവുകൾക്കും പുള്ളിമാനുകൾക്കും ദൈനംദിന ചികിൽസയ്ക്കും പരിചരണത്തിനും ആവശ്യമായി വരുന്ന മരുന്നുകളും, പ്രത്യേക സാഹചര്യങ്ങളിൽ ചികിൽസയ്ക്ക് ആവശ്യമായി വരുന്ന മരുന്നുകളും 2019-20 വർഷത്തിൽ കപ്രിക്കാടുള്ള കോടനാട് റിസർച്ച് റെയിഞ്ചാഫീസിൽ എത്തിച്ചുകൊടുക്കുന്നതിന് പ്രകൃതിപഠനകേന്ദ്രം അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ അംഗീകൃത മരുന്നു നിർമ്മാണ കമ്പനികൾ/സ്ഥാപനങ്ങൾ/വിതരണക്കാർ എന്നിവരിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ഉന്നത നിലവാരമുള്ളതും സർക്കാർ അംഗീകൃത മാനദണ്ഡങ്ങൾക്ക് അനുസൃതവും കപ്രിക്കാട് അഭയാരണ്യത്തിലെ വനം വകുപ്പിന്റെ വെറ്ററിനറി ഓഫീസറുടെ നിർദ്ദേശ പ്രകാരവുമുള്ള മരുന്നുകളാണ് വിതരണം ചെയ്യേണ്ടത്. താഴെ പട്ടികയിൽ ചേർത്തിരിക്കുന്ന മരുന്നു വിതരണ ജോലികൾ ഏറ്റെടുത്ത് നടത്തുന്നതിന് മത്സരാടിസ്ഥാനത്തിലുള്ള ദർഘാസുകൾ താഴെ കാണിച്ചിരിക്കും വിധത്തിലുള്ള സമയപരിധിക്കുള്ളിൽ അംഗീകൃത മരുന്നു നിർമ്മാണ കമ്പനികൾ/സ്ഥാപനങ്ങൾ/വിതരണക്കാർ എന്നിവരിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

പട്ടിക

ക്രമ നമ്പർ	ഓഫീസ്	ജോലിയുടെ പേരും സ്ഥലവും ഏകദേശ അടങ്കൽ തുകയും	നിരത ദ്രവ്യം
1	കാലടി പ്രകൃതി പഠന കേന്ദ്രം, മലയാറ്റൂർ	അഭയാരണ്യം ആനക്യാമ്പിലെ ആനകൾക്കും കപ്രിക്കാട് മിനി സൂവിലെ മൃഗങ്ങൾക്കും ദൈനംദിന ചികിത്സയ്ക്കും പരിചരണത്തിനും ആവശ്യമായ മരുന്നുകളുടെ വിതരണം— 2,77,000	7,000
2	,,	അഭയാരണ്യം ആനക്യാമ്പിലെ ആനകൾക്കും കപ്രിക്കാട് മിനി സൂവിലെ മൃഗങ്ങൾക്കും പ്രത്യേക സാഹചര്യങ്ങളിലെ ചികിത്സയ്ക്ക് ആവശ്യമായ മരുന്നുകളുടെ വിതരണം— 1,31,000	3,500

ടെണ്ടർ ഫോറത്തിന്റെ വില—ക്രമനമ്പർ 1-ന് ` 700+ ജി.എസ്.റ്റി., ക്രമനമ്പർ 2-ന് ` 500+ ജി.എസ്.റ്റി.

ദർഘാസ് ഫോറങ്ങൾ നൽകുന്ന തീയതിയും സമയവും—3-7-2019, 1 മണി വരെ.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന തീയതിയും സമയവും—3-7-2019, 3 മണി വരെ.

ദർഘാസ് ഫോറങ്ങൾ തുറക്കുന്ന തീയതിയും സമയവും—3-7-2019, 3.30 മണി.

ഏതെങ്കിലും കാരണവശാൽ 3-7-2019-ന് ദർഘാസ് നടക്കാതെ വരികയാണെങ്കിൽ 5-7-2019, 10-7-2019, 17-7-2019 തീയതികളിൽ മേൽ ചേർത്തിരിക്കും പ്രകാരം ദർഘാസ് നടത്തുന്നതാണ്.

എഗ്രിമെന്റ് തീയതി മുതൽ 31-3-2020 വരെയോ 2020-21 സാമ്പത്തിക വർഷത്തിലെ മരുന്നു വിതരണത്തിനുള്ള കരാർ വയ്ക്കുന്നതുവരെയോ മരുന്നു വിതരണ ജോലികൾ നടത്തേണ്ടതാണ്. കാലടി പ്രകൃതി പഠനകേന്ദ്രം, അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്ററോ അദ്ദേഹം അധികാരപ്പെടുത്തുന്ന മറ്റ് ഉദ്യോഗസ്ഥരോ നിർദ്ദിഷ്ട തീയതിയിലും സമയത്തും ദർഘാസുകൾ തുറക്കുന്നതായിരിക്കും. ടി ദിവസം പൊതു അവധി/ഹർത്താൽ ആയി വന്നാൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം നിശ്ചിത സമയംവരെ ദർഘാസ് ഫോറങ്ങൾ വിതരണം ചെയ്യുന്നതും സ്വീകരിക്കുന്നതും തുറക്കുന്നതുമായിരിക്കും. വനം വകുപ്പിലെ എല്ലാ ദർഘാസ് നിബന്ധനകളും മേൽ പ്രവർത്തികൾക്കും ബാധകമായിരിക്കും. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല.

നിരതദ്രവ്യം പണമായി സ്വീകരിക്കുന്നതല്ല. ഓഫീസ് മേധാവിയുടെ പേരിൽ പണയപ്പെടുത്തിയതും ദേശീയ/ഷെഡ്യൂൾഡ് ബാങ്കുകളിൽ നിന്നും ലഭിക്കുന്നതുമായ നിശ്ചിത തുകയ്ക്കുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ്/സ്ഥിര നിക്ഷേപ സർട്ടിഫിക്കറ്റ് നിരതദ്രവ്യമായി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. പരസ്യത്തിൽ ഏകദേശ അടങ്കൽ തുകയാണ് രേഖപ്പെടുത്തിയിട്ടുള്ളത്. ദർഘാസ് സമയത്ത് അടങ്കൽ തുകയിൽ വ്യത്യാസം വരാവുന്നതാണ്.

ദർഘാസ് അടക്കം ചെയ്തിട്ടുള്ള കവറിന് പുറത്തായി പ്രവൃത്തിയുടെ പേര് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. പ്രാഥമിക കരാർ ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഒപ്പിട്ട് സമർപ്പിക്കേണ്ടതാണ്. 1-11-1992-ലെ ജി. ഒ. (എം. എസ്.) നമ്പർ 96/92 പി.ഡബ്ല്യുആന്റ് ഡി പ്രകാരമുള്ള ഗ്യാരണ്ടി ഈ ദർഘാസ് ജോലികൾക്കും ബാധകമായിരിക്കും.

ഈ ദർഘാസ് പരസ്യം സംബന്ധിച്ച കൂടുതൽ വിവരങ്ങൾ കാലടി പ്രകൃതി പഠനകേന്ദ്രം, അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ ആൻഡ് വൈൽഡ് ലൈഫ് വാർഡൻ, മംഗളവനം ബേർഡ് സാങ്ചറിയുടെ ആഫീസിൽ നിന്നും (ഫോൺ: 0484-2468680), www.kerala.forest.org എന്ന വെബ്സൈറ്റിൽനിന്നും അറിയാവുന്നതാണ്.

(ഒപ്പ്)

അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ

പ്രകൃതി പഠനകേന്ദ്രം കാലടി ആന്റ് മംഗളവനം ബേർഡ് സാങ്ചറി ആഫീസ്. (കേരള ഗവർണ്ണർക്കുവേണ്ടി).

Irrigation Department

e-TENDER NOTICES

(1)

[No. CE (MECH)/T/03/2019-20]

No. CMU/P/997/2019. *28th May 2019.*

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers for the "Supply of 75HP lift pump set, Oil immersed auto transformer starter and 10HP vacuum pump set with DOL starter for Madakkalthodu LI Scheme in Meenachil Meenathara River" .

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through http://etenders.kerala.gov.in. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own digital signature certificate (DSC) can participate in the tender. e-Tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 10,000.

Cost of tender documents—` 2,000 + 5% + 5% as GST (Total ` 2,200).

Document sale starting date—29-5-2019 at 10 a. m.

Date and time of commencement of online bid submission—29-5-2019 at 11 a. m.

Date and time of closing of online bid submission—26-6-2019 at 5 p. m.

Date and time of opening of bid—28-6-2019 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website http://etenders.kerala.gov.in for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and singed.
   - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
   - (b) Scanned copy of family curve, performance curve etc. should be attached.

3. E-payment form duly filled and signed.
4. Proof of original manufacturers/authorized dealers attested copy of same.
5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be submitted online.
7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram should reach in this Office on or before the time specified above. The envelope should be superscribed with tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Network issues, Traffic congestions, etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

The bidder should have the GST registration and the registration number should be furnished in the tender documents.

(2)

[No. CE (MECH)/T/04/2019-20]

No. CMU/P/1201/2016. *28th May 2019.*

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers for the “Supply of 30HP Motor Pumpset, Fully automatic star delta starter and 3 HP vacuum pumpset with DOL starter for Nedumbal LI scheme in Parappookkara Gramapanchayat in Thrissur District.”

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through http://etenders.kerala.gov.in. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own digital signature certificate (DSC) can participate in the tender. E-tender document and other details can be obtained from the above portal.

EMD (Online payment)—` 6,600.

Cost of tender documents—` 1,260 + 5% + 5% as GST (Total ` 1,400).

Document sale starting date—29-5-2019 at 10 a. m.

Date and time of commencement of online bid submission—29-5-2019 at 11 a. m.

Date and time of closing of online bid submission—26-6-2019 at 5 p. m.

Date and time of opening of bid—28-6-2019 at 3.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website http://etenders.kerala.gov.in for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and singed.
   (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
   (b) Scanned copy of family curve, performance curve etc. should be attached.
3. E-payment form duly filled and signed.
4. Proof of original manufacturers/authorized dealers attested copy of same.

5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be submitted online.
7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram should reach in this office on or before the time specified above. The envelope should be superscribed with tender No. due date and Name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of network issues, traffic congestions, etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

The bidder should have the GST registration and the registration number should be furnished in the tender documents.

Office of the Chief Engineer,
Mechanical, PWD,
Thiruvananthapuram.

Ganesh, P. S.,
Superintending Engineer and Deputy Chief Engineer.

Medical Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി3-15177/2019/മെ.കോ.തി. 2019 മേയ് 30.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ മെഡിക്കൽ ഗ്യാസ്ട്രോ എന്ററോളജി വിഭാഗത്തിലേക്ക് Elisa Reader ഒരെണ്ണം വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടി തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിരിക്കുന്ന തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിദ്ധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—22/2019.

അടങ്കൽ തുക—` 2,00,000.

നിരതദ്രവ്യം—` 2,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 672 (600 + 72 ജി.എസ്.റ്റി.).

ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—3-7-2019, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-7-2019, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—4-7-2019, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2020.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

Equipment

ELISA MICROPLATE READER WITH PRINTER-1

SPECIFICATIONS

Micro plate able to read upto 96 wells

Wavelength range from 400-750nm

Absorbance range 0-3.00 Abs

Filter capacity with interference of 405, 450, 490 and 630 on filter wheel Curve fitting option as linear, cubic, quadratic, cubic spine, point to point assay.

Power supply 250 V AC

Tungsten Halogen light source and two separate bulbs should be provided.

Machine should be supplied with four standard filters.

Should have automatic filter selectivity.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessery) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Gaz. No. 27/2019/DTP (Stores Purchase).

(2)

നമ്പർ സി5-15193/2019/എം.സി.റ്റി. 2019 ജൂൺ 1.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ എന്റോക്രൈനോളജി വിഭാഗത്തിലേക്ക് റീ ഏജന്റുകൾ (ഡി.എൻ.എ ഐസൊലേഷൻ കിറ്റ് മുതലായവ) വാങ്ങുന്നതി ലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിതിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിദ്ധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

പ്രോഡക്റ്റിന്റെ പേര്	യൂണിറ്റ്	അളവ്
1. ഡി.എൻ.എ. ഐസൊലേഷൻ കിറ്റ്	1 കിറ്റ്	1 കിറ്റ്
2. അൾട്രാ സൗണ്ട് സോനോഗ്രാഫി ജെൽ	1 എണ്ണം	20 എണ്ണം
3. പൊട്ടാസ്യം ക്ലോറൈഡ് ജി.ആർ.എം. 698 500 ജി (എ.ആർ)	500 ഗ്രാം	500×1

ദർഘാസ് നമ്പർ—29/2019.

അടങ്കൽ തുക—` 2,00,000.

നിരതദ്രവ്യം—1 %. (` 2,000)

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 672 (` 600+72 ജി.എസ്.റ്റി.).

ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-7-2019, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-7-2019, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—4-7-2019, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2020.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സൂപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-stamp paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(3)

നമ്പർ സി5-15189/2019/എം.സി.റ്റി. 2019 ജൂൺ 6.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ എസ്.എ.റ്റി. ആശുപത്രയിലേക്ക് താഴെ പറയുന്ന കെമിക്കലുകൾ വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടി തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിദ്ധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

പ്രോഡക്റ്റിന്റെ പേര്	യൂണിറ്റ്	അളവ്
1. Complex fomulations of stabilized H_2O_2 11% w/v with 0.01% w/v Silver Nitrate Solution	1 Litre	500 Litre
2. NST Gel	250 ml	250ml x 250

ദര്‍ഘാസ് നമ്പര്‍—30/2019.

അടങ്കല്‍ തുക—` 3,20,000.

നിരതദ്രവ്യം—` 3,200 (1%.)

ദര്‍ഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനല്‍—` 1,176 (1,050+126 ജി.എസ്.റ്റി.)

ഡ്യൂപ്ലിക്കേറ്റ്—` 588.

ദര്‍ഘാസ് ഫോറം വില്‍ക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—8-7-2019, 3 മണി.

ദര്‍ഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-7-2019, 2.30 മണി.

ദര്‍ഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-7-2019, 3 മണി.

ദര്‍ഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2020.

കൂടുതല്‍ വിവരങ്ങള്‍ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസില്‍ അന്വേഷിച്ചാല്‍ അറിയാവുന്നതാണ്. ടെണ്ടര്‍ നടപടികള്‍ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിര്‍ത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സൂപ്രണ്ടില്‍ നിക്ഷിപ്തമാണ്.

Tender Schedule

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-stamp paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Govt. Medical College, (Sd.)
Thiruvananthapuram. *Principal.*

ദര്‍ഘാസ് പരസ്യം

നമ്പര്‍ സി1-4408/2019/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ.

2019 ജൂണ്‍ 3.

ആലപ്പുഴ ഗവണ്‍മെന്റ് റ്റി. ഡി. മെഡിക്കല്‍ കോളേജ് ആശുപത്രിയിലെ ഉപയോഗത്തിനായി Normal Delivery Kit—2000 Nos. വിതരണം ചെയ്യുവാന്‍ താല്‍പ്പര്യമുള്ളവരില്‍ നിന്നും സീല്‍ വച്ച ദര്‍ഘാസുകള്‍ ക്ഷണിച്ചുകൊള്ളുന്നു. ദര്‍ഘാസിന്റെ ഉദ്ദേശമൂല്യം—` 4,95,000.

ദര്‍ഘാസ് കവറിന് പുറത്ത് ദര്‍ഘാസ് നമ്പര്‍ സി1/4408/2019/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ തീയതി 31-5-2019 എന്ന് രേഖപ്പെടുത്തി സൂപ്രണ്ട്, ഗവ. റ്റി.ഡി. മെഡിക്കല്‍ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന വിലാസത്തില്‍ 6-7-2019 പകല്‍ 3 മണിക്ക് മുന്‍പായി ആശുപത്രി സൂപ്രണ്ട് ആഫീസില്‍ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദര്‍ഘാസുകള്‍ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദര്‍ഘാസുകള്‍ 6-7-2019 പകല്‍ 3.30 മണിക്ക് ദര്‍ഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിദ്ധ്യത്തില്‍ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 1,000-ം ജി.എസ്.റ്റി.യും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 500-ം ജി.എസ്.റ്റി.യും അടച്ച് 5-7-2019 പകൽ 3 മണിക്ക് മുൻപായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ കരാർ എഴുതിത്തരേണ്ടതും മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരി കളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്ന തിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സൂപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

No. C1/4408/2019/Govt.T.D.M.C.H.A. *3rd June 2019.*

Sealed tenders in the prescribed format are invited for the supply of Normal Delivery Kit—2000 Nos. for the use of Govt. T. D. Medical College Hospital, Alappuzha. Estimated cost is about ` 4,95,000.

Tender No. C1/4408/2019/Govt.T.D.M.C.H.A. dated 31-5-2019 and due date should be superscribed on the envelop of each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha. Last date of receipt of tender is 6-7-2019 at 3 p.m. Late tenders will not be acepted at any cost. The tender will be opened on 6-7-2019 at 3.30 p.m. in the presence of tenderers or their authorized representatives who may be present at that time. Intending tenderers may obtain the tender form from the office of the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha on or before 5-7-2019 at 3 p.m.

Price of tender form :

Original— ` 1,000 + GST.

Duplicate— ` 500 + GST.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and Earnest Money Deposit of 1% of the cost by way of Demand Draft addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

Normal Delivery Kit Specifications

1. Apron Disposable (XL)—2 Nos.
2. Meternity mat with pouches—1 No.
3. ABS sheet—75cm x 75cm—1 No.
4. Baby sheet—1 No.
5. ID Band—1 No.
6. Moping pad—5 Nos.
7. Baby Towel (Cotton Type)—75cmx75cm—1 No.

Govt. T.D. Medical College Hospital, Alappuzha. (Sd.) *Superintendent.*

Technical Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി1/890/2019(1). 2019 ജൂൺ 6.

പാലാ സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ഇലക്ട്രിക്കൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ട്മെന്റിൽ ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—3/2019.

അടങ്കൽ തുക— ` 4,65,000.

നിരതദ്രവ്യം—അടങ്കൽ തുകയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 1,000 + GST @ 12.5%.

പകർപ്പ്— ` 500 + GST @ 12.5%.

ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-7-2019, 3 മണി.

പൂരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-7-2019, 12 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—6-7-2019, 3 മണി.

വിശദവിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. D1/890/2019(1). *6th June 2019.*

Sealed tenders in the prescribed form are invited for the supply of Equipments for Electrical Engineering Department for Govt. Polytechnic College, Pala.

Tender No.—3/2019.

PAC— ` 4,65,000.

E. M. D.—1 % of the total Estimate Value.

Cost of tender form:

Original— ` 1,000 +GST @ 12.5%.

Duplicate— ` 500 +GST @ 12.5%.

Date up to which tender form will be sold—3-7-2019, 3 p. m.

Last date & time of receipt of tender—6-7-2019, 12 Noon.

Date and time of opening of tender—6-7-2019, 3 p. m.

Mode of remittance of tender form—In cash remittance in the college office or by Money Order. Those who wants tender form by post should remit in additional amount of ` 50 for each tender as postal charge.

An agreement in Kerala Stamp Paper worth ` 200 is to accompany with the tender. Tender forms can be had from the Principal, Govt. Polytechnic College, Pala. More details can be obtained from the office on working time.

(2)

നമ്പർ ഡി1/890/2019(2). 2019 ജൂൺ 6.

പാലാ സർക്കാർ പോളിടെക്നിക് കോളേജിലെ ഇലക്ട്രിക്കൽ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ട്മെന്റിൽ ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—4/2019.

അടങ്കൽ തുക—` 2,52,250.

നിരതദ്രവ്യം—അടങ്കൽ തുകയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 600 + GST @ 12.5%.

പകർപ്പ്—` 300 + GST @ 12.5%.

ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-7-2019, 3 മണി.

പൂരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-7-2019, 12 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—6-7-2019, 3 മണി.

വിശദവിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. D1/890/2019(2). *6th June 2019.*

Sealed Tenders in the prescribed form are invited for the supply of Equipments for Electrical Engineering Department for Govt. Polytechnic College, Pala.

Tender No.—4/2019.

PAC—` 2,52,250.

E. M. D.—1 % of the total Estimate Value.

Cost of tender form:

Original—` 600 +GST @ 12.5%.

Duplicate—` 300 +GST @ 12.5%.

Date up to which tender form will be sold—3-7-2019, 3 p. m.

Last date & time of receipt of tender—6-7-2019, 12 Noon.

Date and time of opening of tender—6-7-2019, 3 p. m.

Mode of remittance of tender form—In cash remittance in the college office or by money order. Those who want tender form by post should remit in additional amount of ` 50 for each tender as postal charge.

An agreement in Kerala Stamp Paper worth ` 200 is to accompany with the tender. Tender forms can be had from the Principal, Govt. Polytechnic College, Pala. More details can be obtained from the office on working time.

(3)

നമ്പർ ഡി1/890/2019(3). 2019 ജൂൺ 6.

പാലാ സർക്കാർ പോളിടെക്നിക് കോളേജിലെ വിവിധ ഡിപ്പാർട്ട്മെന്റിൽ ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—4/2019.

അടങ്കൽ തുക—` 2,74,700.

നിരതദ്രവ്യം—അടങ്കൽ തുകയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 600 + GST @ 12.5%.

പകർപ്പ്—` 300 + GST @ 12.5%.

ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-7-2019, 3 മണി.

പൂരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-7-2019, 12 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—6-7-2019, 3 മണി.

വിശദവിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. D1/890/2019(3). *6th June 2019.*

Sealed Tenders in the prescribed form are invited for the supply of Equipments for various Departments for Govt. Polytechnic College, Pala.

Tender No.—4/2019.

PAC—` 2,74,700.

E. M. D.—1 % of the total Estimate Value.

Cost of tender form:

Original—` 600 +GST @ 12.5%.

Duplicate—` 300 +GST @ 12.5%.

Date up to which tender form will be sold—3-7-2019, 3 p. m.

Last date & time of receipt of tender—6-7-2019, 12 Noon.

Date and time of opening of tender—6-7-2019, 3 p. m.

Mode of remittance of tender form—In cash remittance in the college office or by money order. Those who want tender form by post should remit in additional amount of ` 50 for each tender as postal charge.

An agreement in Kerala Stamp Paper worth ` 200 is to accompany with the tender. Tender forms can be had from the Principal, Govt. Polytechnic College, Pala. More details can be obtained from the office on working time.

(4)

നമ്പർ ഡി1/890/2019. 2019 ജൂൺ 6.

പാലാ സർക്കാർ പോളിടെക്നിക് കോളേജിലെ വിവിധ ഡിപ്പാർട്ട്മെന്റുകളിൽ ഉപകരണങ്ങൾ വാങ്ങുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവെച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—2/2019.

അടങ്കൽ തുക—` 1,84,090.

നിരതദ്രവ്യം—അടങ്കൽ തുകയുടെ 1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 400 + GST @ 12.5%.

പകർപ്പ്—` 200 + GST @ 12.5%.

ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-7-2019, 3 മണി.

പൂരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—6-7-2019, 12 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—6-7-2019, 3 മണി.

വിശദവിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. D1/890/2019. *6th June 2019.*

Sealed tenders in the prescribed form are invited for the supply of Consumables for Various Departments for Govt. Polytechnic College, Pala.

Tender No.—2/2019.

PAC—` 1,84,090.

E. M. D.—1% of the total Estimated Value.

Cost of tender form:

Original—` 400 +GST @ 12.5%.

Duplicate—` 200 +GST @ 12.5%.

Date upto which tender form will be sold—3-7-2019, 3 p. m.

Last date and time of receipt of tender—6-7-2019, 12 Noon.

Date and time of opening of tender—6-7-2019, 3 p. m.

Mode of remittance of tender form—In cash remittance in the College Office or by money order. Those who want tender form by post should remit in additional amount of ` 50 for each tender as postal charge.

An agreement in Kerala Stamp Paper worth ` 200 is to accompany with the tender. Tender forms can be had from the Principal, Govt. Polytechnic College, Pala. More details can be obtained from the office on working time.

Govt. Polytechnic College, (Sd.)
Pala. *Principal.*

Water Transport Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി1-6590/2019. 2019 ജൂൺ 7.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്വട്ടേഷൻ നമ്പർ—9/സി1/2019-20.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ഓയിൽ ഫിൽറ്റേഴ്സ് ആന്റ് ഡീസൽ ഫിൽറ്റേഴ്സ്.

അടങ്കൽ തുക—` 2,53,500.

നിരതദ്രവ്യം—` 2,535.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 560 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—10-7-2019, 1 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—10-7-2019, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—10-7-2019, 3.15 മണി.

ക്വട്ടേഷൻ സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ആഫീസിൽ ലഭ്യമാണ്. ടെലിഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് (ഒപ്പ്)
ഡയറക്ടറേറ്റ്, ആലപ്പുഴ. ഡയറക്ടർ.